

Bench I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

I.A NO. 226/KB/2017  
C.P (IB). NO. 150/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29<sup>th</sup> August 2017, 11.30 A.M

Name of the Company		Parker Hannifin India Pvt. Ltd.	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. AKHILESH KU. SHRIVASTAVA, ADV. }
2. AKASH SHARMA, Pr. CS. }
3. Arun Gupta, FCA

Corporate Debtor

RP

Akash Sharma  
29.8.17

Arun Gupta  
29/8/17

ORDER

Ld. Resolution Professional (RP) and Ld. Counsels for the corporate debtor are present.

Ld. RP has informed that certain order has been passed by the Hon'ble NCLAT but till date that order has up-loaded on the website. He has informed that he may be given some time so that he can produce the order of the Hon'ble NCLAT. Order of NCLAT may be filed within 7 days.

List the matter on 12/09/2017.

(Jinan K.R.)  
Member (J)

(Vijai Pratap Singh)  
Member (J)